

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (KOLKATA)

169, A.J.C Bose Road, Bamboo Villa, 7th Floor, KOLKATA-700014

Court No. : 1 Dated :26-04-2023 Time : 10:30

CORAM:

Hon'ble Sh. P. K. Choudhary, Judicial Member

Hon'ble Sh. K. Anpazhakan, Technical Member

Sl No.	APPEAL NO.	APPELLANT	.Vs.	RESPONDENT	REPRESENTATIVE	REMARKS
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DEFECT MATTERS

1	D/75151/2020	MEGHALAYA HUME PIPE INDUSTRIES	.Vs.	Shillong Comm'rate	IP/DR	
2	D/75430/2021	BARAK ISPAT PVT LTD	Vs.	Guwahati Comm'rate	IP/DR	
3	D/75849/2021	JAI MANGLA SPONGE IRON PVT LTD	.Vs.	Jamshedpur Comm'rate	IP/DR	
4	D/75850/2021	JAWAHAR LAL VIG	.Vs.	Jamshedpur Comm'rate	IP/DR	
5	D/75615/2021	HALDIA COMM'RATE	.Vs.	Sterling Bolts	IP/DR	
6	D/75865/2020	POLYMAT INDUSTRIES	.Vs.	Guwahati Comm'rate	IP/DR	
7	COD/75011/2023 D/75022/2023	NEELACHAL ISPAT NIGAM	.Vs.	BBSR Comm'rate	IP/DR	

MISC MATTERS

8	C/EH/75421/2022 C/76097/2021	EMAMI AGROTECH LTD	.Vs.	KOLKATA(PORT)	Arvind Baheti/DR	
9	C/EH/75422/2022 C/76098/2021	EMAMI AGROTECH LTD	.Vs.	KOLKATA(PORT)	Arvind Baheti/DR	
10	C/EH/75423/2022 C/76099/2021	EMAMI AGROTECH LTD	.Vs.	KOLKATA(PORT)	Arvind Baheti/DR	
11	C/EH/75424/2022 C/76100/2021	EMAMI AGROTECH LTD	.Vs.	KOLKATA(PORT)	Arvind Baheti/DR	

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12	C/EH/75425/2022 C/76101/2021	EMAMI AGROTECH LTD	Vs.	KOLKATA(PORT) IP/DR
13	C/EH/75426/2022 C/76102/2021	EMAMI AGROTECH LTD	Vs.	KOLKATA(PORT) Arvind Baheti/DR
14	C/EH/75412/2022 C/76103/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	KOLKATA(PORT) Arvind Baheti/DR
15	C/EH/75413/2022 C/76104/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT) IP/DR
16	C/EH/75394/2022 C/76105/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT) IP/DR
17	C/EH/75395/2022 C/76106/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT) IP/DR
18	C/EH/75396/2022 C/76107/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT) IP/DR

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19	C/EH/75397/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76108/2021				
20	C/EH/75398/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76109/2021				
21	C/EH/75399/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76110/2021				
22	C/EH/75400/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76111/2021				
23	C/EH/75401/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76112/2021				
24	C/EH/75402/2022 C/76113/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR

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25	C/EH/75403/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76114/2021				
26	C/EH/75404/2022 C/76115/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
27	C/EH/75405/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76116/2021				
28	C/EH/75406/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76117/2021				
29	C/EH/75407/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76118/2021				
30	C/EH/75410/2022 C/76120/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (KOLKATA)

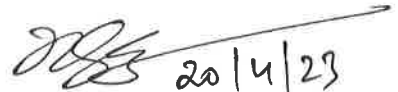
31	C/EH/75411/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76121/2021				
32	C/EH/75378/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76122/2021				
33	C/EH/75379/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76123/2021				
34	C/EH/75380/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76124/2021				
35	C/EH/75381/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76125/2021				
36	C/EH/75390/2022	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR
	C/76126/2021				

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37	C/EH/75391/2022 C/76127/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR	
38	C/EH/75392/2022 C/76128/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR	
39	C/EH/75393/2022 C/76129/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR	
40	E/EH/75054/2023 E/75147/2023	MS ALKEM HEALTH SCIENCE	Vs.	SILIGURI Comm'rate	IP/DR	EARLY HEARING
41	E/75148/2023 E/EH/75055/2023	MS ALKEM LABORATORIES LTD	Vs.	SILIGURI Comm'rate	IP/DR	
42	C/EH/75408/2022 C/76119/2021	EMAMI AGROTECH LTD FORMELY KNOWN AS EMAMI BIOTECH LTD	Vs.	- KOLKATA(PORT)	IP/DR	
43	E/75148/2023 E/EH/75055/2023	MS ALKEM LABORATORIES LTD	Vs.	SILIGURI Comm'rate	IP/DR	

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (KOLKATA)
REGULAR MATTERS

44	E/762/2010	M/S. HALDIA PETROCHEMICAL LIMITED,	Vs.	Haldia Comm'rate	J. K. Singla/DR
45	E/771/2011	M/S. WPIL LIMITED,	Vs.	Kol III Comm'rate	IP/DR
46	E/772/2011	M/S. WPIL LIMITED,	Vs.	Kol III Comm'rate	IP/DR
47	E/991/2011	M/S. TEXMACO LIMITED,	Vs.	Kol III Comm'rate	IP/DR
48	E/70029/2013	MS JAI GANESH INDUSTRIES	Vs.	Bhubaneshwar-I Comm'rate	NONE/DR
49	E/75161/2016	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, BOLPUR	Vs.	Maithan Alloys Ltd	DR/IP
50	E/76491/2016	JAIN BROTHERS	Vs.	Siliguri Comm'rate	IP/DR
51	E/76493/2019	JAIN BROTHERS	Vs.	Siliguri Comm'rate	IP/DR
52	E/76494/2019	JAIN BROTHERS	Vs.	Siliguri Comm'rate	IP/DR


20/4/23
Dy/Asst. Registrar (Appeal Bench)